

**Central Administrative Tribunal  
Principal Bench, New Delhi**

**OA No.4407/2014**

This the 14<sup>th</sup> day of March, 2016

**Hon'ble Mr.Justice M.S.Sullar,Member, (J)  
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Mr. Vinayak Dube  
S/o Sh.Vidyadhar Dubey  
Aged 50 years  
Sub-Inspector of Police  
Central Bureau of Investigation  
International Police Cooperation Unit  
New Delhi.  
Residing at L-1/260A  
DDA Flats, Kalkaji  
New Delhi-110019. .... Applicant

(By Advocate: Shri Sanjay Verma through proxy counsel  
Ms.Neha)

**Versus**

1. The Union of India  
Represented by The Secretary  
Department of Personnel & Training  
Ministry of Personnel  
Public Grievances and Pensions  
North Block, Government of India  
New Delhi-110001.
2. The Director CBI  
CBI Plot no.5 BC.G.O. Complex,  
Lodhi Road, New Delhi-110003.
3. The Deputy Director  
International Police Co-operation Unit  
CBI Plot no.5 BC.G.O. Complex,  
Lodhi Road, New Delhi-110003.

4. The Assistant Director  
National Central Bureau  
CBI Plot no.5 BC.G.O. Complex,  
Delhi Transport Corporation  
Lodhi Road,  
New Delhi-110003. .... Respondents

(By Advocate: Shri Hilal Haider)

**ORDER(ORAL)**

**By Hon'ble Mr.Justice M.S.Sullar,Member(J):**

At the very outset, learned counsel for the applicants intends to withdraw the main OA to enable him (applicant) to file fresh OA if need arises. Therefore, the present OA is hereby dismissed as withdrawn with the aforesaid liberty as prayed for.

**(K.N.Shrivastava)**  
**Member(A)**

**(Justice M.S.Sullar)**  
**Member(J)**

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